

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

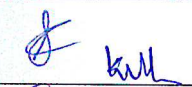
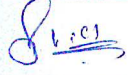
SPECIAL BENCH

PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

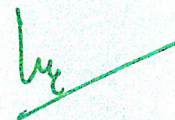
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Rama Krishna K.V.RAO	Adv.	9898403691	
S.V. Vanshi Krishna	Adv.	8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH aw SHEILA VILLADATH	Advocates	mail@harishkumar.com 98480 19373	

ORDER

Counsels representing both sides are present and prayed time for making submissions in pending IAs and also in the main CP. At their request, time is enlarged for hearing submissions. Put up the matter on 11.02.2020.



MEMBER JUDICIAL